

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 95/2012

New Delhi, this the 27th day of May, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

B.K. Basavaraju,
S/o Shri B.K. Ramappa,
R/o D-2/24, 1st Floor,
Janakpuri, New Delhi-110058. .. Applicant

(By Advocate : None)

Versus

1. Union of India,
Through the Secretary,
Ministry of Health & Family Welfare,
Department of Ayush,
IRCS Main Building,
New Delhi-110001.
2. Central Council of Indian Medicine,
Through its Secretary,
61-65, Institutional Area,
Janakpuri, New Delhi-110058.
3. Ms. Kiran,
Office Superintendent,
Central Council of Indian Medicine,
Through its Secretary,
61-65, Institutional Area,
Janakpuri, New Delhi-110058. .. Respondents

(By Advocate : Shri Abhishek Raj for R-2 and
Shri N.L. Bareja for R-3)

ORDER (Oral)**By Hon'ble Mr. P.K. Basu**

Dr. D.C. Vohra is the counsel for the applicant in the present case. However, we find that Dr. Vohra had not appeared in this matter on none of the dates, i.e. on 08.05.2015, 15.07.2015, 31.08.2015, 09.10.2015, 07.12.2015, 19.01.2016, 29.01.2016, 18.03.2016 and even today.

2. It seems that the applicant is no longer interested in pursing this matter. The O.A. is, therefore, dismissed in default for non-prosecution. No costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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